

National Company Law Tribunal

**6th Floor, Block-3,
CGO Complex, Lodhi Road
New Delhi-110003
Dated: 30.3.2020**

NOTICE

1. Further to our notice dated 22.3.2020 and 28.3.2020.
2. The matters ,which were to be listed from 23.3.2020 to 14.4.2020 shall be suitably listed from 15.4.2020 onwards before respective NCLT Benches.
2. This issues with approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa)
Registrar

Copy to:

1. The All Hon'ble Members, NCLT ,
2. All Deputy Registrar/ Assistant Registrar, NCLT Benches.
3. Notice Board/Website